

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:389  
ANSWERED ON:04.12.2003  
SETTING UP OF BROADCASTING REGULATORY AUTHORITY  
VILAS BABURAO MUTTEMWAR

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government have decided to set up a Broadcasting Regulatory Authority to oversee information, communication and entertainment programmes to be telecasted for the Government and private media;
- (b) if so, the details of scheme and final decision taken by the Government in this regard;
- (c) the manner in which the functions of the proposed regulatory authority and the Prasar Bharati would be different from each other; and
- (d) the time by which the legislation in this regard is to be placed before the Parliament?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI RAVI SHANKAR PRASAD)

- (a) to (d): The matter is under consideration in the Ministry.